COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 141 OF 2018 &
IA NO. 667 OF 2018

Dated: 03rd July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:
Transmission Corporation of Andhra Pradesh Pvt. Ltd. .... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Prerna Singh

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents on admission and also on IA No.667 of 2018 returnable on 02.08.2018. Dasti, in addition is permitted.

List the matter on ***02.08.2018.***

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/pr